

**HIGH COURT OF TRIPURA  
AGARTALA**

**NOTIFICATION**

**Dated, the 14<sup>th</sup> May, 2018**

Hon'ble the Chief Justice of the High Court of Tripura has been pleased to appoint Hon'ble Mr. Justice A.Lodh, Judge, High Court of Tripura as the Judge-in-Charge of Judicial Education and Training, High Court of Tripura with immediate effect.

This is issued in supersession of order dated 23.03.2017.

**By order,**

Sd/-

(S.G.Chattopadhyay)  
Registrar General.

No.F.44(11)(a)-HC/2013-14/7892-7053

**Dated, Agartala, the 14<sup>th</sup> May, 2018.**

Copy to:

1. The Principal Secretary to His Lordship, Hon'ble the Chief Justice, High Court of Tripura, Agartala.
2. The Secretary to Hon'ble Mr. Justice S.Talapatra, Judge, High Court of Tripura, Agartala
3. The Private Secretary to Hon'ble Mr. Justice A.Lodh, Judge, High Court of Tripura.
4. The District & Sessions Judge, South Tripura Judicial District, Belonia / North Tripura Judicial District, Dharmanagar / Gomati Judicial District, Udaipur /West Tripura Judicial District, Agartala/ Unakoti Judicial District, Kailashahar.
5. The Registrar (Vigilance), High Court of Tripura, Agartala.
6. The Registrar (Judicial), High Court of Tripura, Agartala.
7. The Director, Tripura Judicial Academy, High Court of Tripura.
8. The Member Secretary, Tripura State Legal Services Authority, Agartala.
9. The Judge, Family Court Agartala, West Tripura Judicial District/ Kailashahar, Unakoti Judicial District/ Udaipur, Gomati Judicial District.
10. The Addl. District & Sessions Judge, West Tripura Judicial District, Agartala, Sonamura, Khowai / Kamalpur, Unakoti Judicial District.
11. The Registrar (Admn.), High Court of Tripura, Agartala.
12. The Chief Judicial Magistrate, West Tripura Judicial District, Agartala/ Gomati Judicial District, Udaipur/ Unakoti Judicial District, Kailashahar/ South Tripura Judicial District, Belonia.
13. The Sr. Protocol Officer, High Court of Tripura.
14. The Joint Registrar, High Court of Tripura, Agartala.
15. All Deputy Registrars, High Court of Tripura, Agartala.
16. The Chief Librarian, High Court of Tripura, Agartala.
17. All Assistant Registrars, High Court of Tripura, Agartala.
18. The System Analyst, High Court of Tripura for uploading the Notification in the official website.
19. All Superintendents, High Court of Tripura, Agartala.
20. Order file.

  
Registrar General.